

1

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA – MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.02.2020 AT 10.30 AM ✓

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 134/7/HDB/2020 ✓
NAME OF THE COMPANY	Patidar Exim Pvt Ltd
NAME OF THE PETITIONER(S)	Indiabulls Consumers Finance Ltd
NAME OF THE RESPONDENT(S)	Patidar Exim Pvt Ltd
UNDER SECTION	7 OF IBC ✓

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Harshavardhan Abbuva	Advocate	8885808388	Harshavardhan

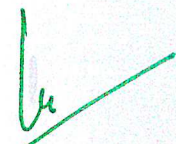
Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for the Petitioner present. He is directed to send notice to the Respondent for appearance and file proof of service. Put up the matter on 19.03.2020.


MEMBER TECHNICAL


MEMBER JUDICIAL

AS